

**Central Administrative Tribunal  
Principal Bench**

**OA No.215/2014  
With  
CP No.461/2014**

New Delhi, this the 29<sup>th</sup> day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. V. N. Gaur, Member (A)**

**I. OA No.215/2014.**

1. Dr. Sanjay Kumar Gupta  
S/o Sh. Ram Dayal Gupta  
R/o C-17, Indira Park, Gali No.11,  
Chander Nagar,  
Delhi-51.
2. Dr. Vineet Tyagi  
S/o Shri Raj Pal Tyagi  
R/o B-1017, Aashiyana Upvan,  
Ahinsa Khand II,  
Indirapuram,  
Ghaziabad.
3. Dr. Ankur Agarwal  
S/o Dr. B. D. Agarwal  
R/o 509, Arun Vihar,  
Sector-37, Noida. .... Applicants.

(By Advocate : Ms. Monica Kapoor)

Versus

1. The Govt. of NCT of Delhi through  
The Chief Secretary  
5, Sham Nath Marg,  
Delhi.
2. The Principal Secretary  
Ministry of Health and Family Welfare,  
Govt. of NCT of Delhi,  
9<sup>th</sup> Floor, A-Wing,  
Delhi Secretariat,  
New Delhi.
3. Union Public Service Commission  
Through the Secretary,  
Dholpur House,  
New Delhi.

4. The Director,  
Directorate of Health Services,  
The Govt. of NCT of Delhi,  
F-17, Karkardooma,  
Shahdara,  
Delhi. .... Respondents.

(By Advocate : Shri R. N. Singh for Shri R. V. Sinha)

**II. CP No.461/2014 in OA No.215/2014.**

Dr. Vineet Tyagi  
S/o Sh. Raj Pal Tyagi  
R/o B-1017, Aashiyana Upvan,  
Ahinsa Khand II,  
Indirapuram, Ghaziabad. .... Applicant No.2.

(By Advocate : Ms. Monica Kapoor)

**Versus**

1. Mr. Deepak Mohan Spolia  
The Chief Secretary  
The Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi.
2. Mr. S. C. L. Das  
The Principal Secretary  
Ministry of Health and Family Welfare,  
Govt. of NCT of Delhi,  
9<sup>th</sup> Floor, A-Wing,  
Delhi Secretariat,  
New Delhi.
3. Mr. A. Bhattacharya  
The Secretary  
Union Public Service Commission  
Dholpur House,  
New Delhi.
4. Dr. S. Bhattacharjee  
The Director,  
Directorate of Health Services,  
The Govt. of NCT of Delhi  
F-17, Karkardooma,  
Shahdara,  
Delhi. .... Respondents.

(By Advocate : Shri R. N. Singh for Shri R. V. Sinha)

**: O R D E R (ORAL) :**

**Justice Permod Kohli, Chairman :**

Ms. Monica Kapoor, learned counsel for the applicants in OA No.215/2014 as well as for the applicant in CP No.461/2014 submits that she has instructions to withdraw the OA and CP as these applications have been rendered infructuous. Dismissed as such.

**(V. N. Gaur)  
Member (A)**

**(Justice Permod Kohli)  
Chairman**

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